

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.28/Chd/Hry/2018

In the matter of:

M/s S.A. Generators & Engineering Pvt.Ltd.Petitioner.

Versus.

Registrar of Companies, NCT of Delhi & Haryana.Respondent.

Present: Mr.Mast Ram, Practising Company Secretary for
Mr.Himanshu Harbola, Advocate for petitioner.

The Hon'ble Member (Judicial) is on official tour, hence the
matter is adjourned to 28.02.2018.

Sd/-
Court Officer.

February 20, 2018.
Ashwani